

(J.H.C. Sch. 1-7)

**AMBUJ NATH  
REGISTRAR GENERAL  
HIGH COURT OF JHARKHAND  
RANCHI**

☎ : 2481449 (O)  
2481116 (F)

FileNo.  
Letter No.: 1630 / Apptt.  
Dated the 02<sup>nd</sup> May, 2019

To  
The Principal Secretary to the Government,  
Department of Personnel,  
Administrative Reforms & Rajbhasha,  
Jharkhand, Ranchi.

**Sub:** Appointment of Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi & Senior Law Advisor-cum-Addl. Secretary, JBVNL Ranchi

Sir,

I am directed to inform you that the Court has been pleased to recall / modify the last recommendation made vide this Court's Letter No. 782/Apptt dated 22.02.2019 with regard to appointment of Mr. Mithilesh Prasad, Principal District & Sessions Judge, Deoghar as **Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi.**

Further, the Court has been pleased to recommend the names of the Officers as mentioned at Column No. 2, for placing their services at the disposal of the State Government for their appointment and posting as Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi and as Senior Law Advisor-cum-Addl. Secretary, JBVNL Ranchi respectively mentioned at Column 3 :-

Sl. No	Name of the Officers with present designation	to be appointed & posted as
1	2	3
1.	Mr. Pradeep Kumar Srivastava, Principal District & Sessions Judge, Koderma	Principal Secretary-cum-Legal Remembrancer, Law (Judicial) Department, Ranchi
2.	Mr. Mithilesh Prasad, Principal District & Sessions Judge, Deoghar	Senior Law Advisor-cum-Addl. Secretary, JBVNL Ranchi

I am, therefore, to request you to recall your earlier notification in respect of Mr. Mithilesh Prasad, Principal District & Sessions Judge, Deoghar and accordingly issue necessary notification/s as per the present recommendation.

Yours faithfully,  
**Sd/-Ambuj Nath**  
Registrar General

Memo No. 1631 / Apptt. \_\_\_\_\_ Dated Ranchi, the 02<sup>nd</sup> May, 2019

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / Mr. Pradeep Kumar Srivastava, Principal District & Sessions Judge, Koderma and Mr. Mithilesh Prasad, Principal District & Sessions Judge, Deoghar for information and needful.

  
2.5.19  
Registrar General